

(1) Major Pulp and Paper Mills (Capacity above 30 T/day)

BOD 30 mg/1

Suspended solids 30 mg/1

(2) Mini paper mills (Capacity 30 T/day or less)

BOD 50 mg/1

Suspended solids 30 mg/1

(c) The laying down of the Minimum National Standards for the paper Industry are under consideration by State Governments. The requirements for compliance have not yet been finalised.

(d) The technology involved is indigenously available.

Bio-Gas Plants in Orissa

6608. SHRI CHINTAMANI JENA : Will the PRIME MINISTER be pleased to state the number of bio-gas plants likely to

be set up during the year 1985 in Orissa and the Central assistance given for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : A target of 3000 family based biogas plants has been proposed by the Government of Orissa for 1985-86 under National Project on Biogas Development (NPBD). A sum of Rs. 46.25 crores has been provided for NPBD during 1985-86 for all States including Orissa and Union Territories. The above amount is allocated to the concerned governments and other implementing agencies in accordance with an approved pattern as given in the enclosed Statement I, as central subsidy, turn key job fee, promotional cash incentives, repair charges etc. Besides, Central assistance is also extended for setting up community and institutional biogas plants as given in Statement II attached.

Statement I

Central assistance given under National Project for Biogas Development is as under :

(1) Subsidy as given below :

Size of Plants (Cu.m.)	For North-Eastern Region States, Sikkim and notified hilly areas and desert districts	Amount of Central Subsidy (In Rs.)		
		For Scheduled Tribes/Small and Marginal Farmers including landless labourers	For Scheduled Castes	For all others
1	2	3	4	5
2	2940	2350	2350	1560
3	3660	2860	2860	1900
4	4390	3220	3220	2140
6	5350	3920	2610	2610
8	6460	4640	3100	3100
10	8080	5540	3700	3700
15	11440	8150	5430	5430
20	15260	10960	7300	7300
25	17640	12280	8190	8190

- (2) Turn-key job fee at the rate of Rs. 300 per plant for setting up biogas plants on turn-key basis with a minimum of two years warranty.
- (3) Promotional cash incentives as the rate of Rs. 30 per plant.
- (4) Repair charges upto Rs. 500 per defective plant for rectification purpose.
- (5) Funds are also given for organisation of different kinds of training courses.

Statement II

The pattern of central assistance for Community and Institutional Biogas Plants is as under :

1. Community Biogas Plants : Capital cost—100% by Government of India including cost of controlled operation upto a maximum for one year. (Normally for six months).
2. Institutional Biogas Plants : For Central, State or Cooperative Trust Institutions, or institutions tied to such bodies.
 Capital cost upto 75% by the Department and balance by recipient organisation—In the case of Charitable organisation, higher contribution by the Department could also be considered in deserving cases.
 For private profit-making institutions—33½% by Government of India. Recurring costs in all cases by recipient institutions.
3. Effluent based Biogas : Incremental cost Biogas System—33% by Government of India.
4. Sewage Gas Plants : Incremental capital cost 50% to 75% by Government of India, upto a limit of Rs. 25 lakhs per plant recurring cost to be met by the State or Local Government or be recipient body.

Resettlement of Displaced Persons of Kotla Feroze Shah, Monument

6609. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to shift the displaced persons staying at the monument of Kotla Feroze Shah, New Delhi since 1949;

(b) if so, on what terms and conditions, and by which date;

(c) whether Government have any other proposal to settle the displaced persons; and

(d) if so, the nature thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) Government have not taken a decision in the matter.

(b) to (d). Does not arise.

Expenditure on Tours performed by Members of Minorities Commission

6610. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Members and Chairman of the Minorities Commission even after several tours, have not submitted reports to the Commission in time;

(b) whether tours and travels by members and the chairman of the Commission have increased and huge expenditure has been incurred on that account; and

(c) if so, the facts thereof and the details of tours undertaken either by the Members or by the Chairman during the last two years and the purpose of each ?